

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:260
ANSWERED ON:30.08.2007
NORMS FOR DOMESTIC CARRIERS TO FLY ABROAD
Tripathy Shri Braja Kishore

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): the norms laid down to allow domestic carriers for flying abroad;
- (b): whether the Government proposes to relax the norms to allow domestic carriers for flying abroad;
- (c): if so, the details thereof;
- (d): the time by which such relaxations will be implemented in the aviation sector; and
- (e): the manner in which the commuters will be benefited by such changes?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c),(d) and (e): A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 260 for reply on 30.08.2007 regarding ' Norms for Domestic Carriers to fly Abroad.'

(a): Under the existing guidelines, Indian private scheduled carriers having experience of continuous operations of 5 years in the domestic sectors and having a minimum fleet size of 20 aircraft are permitted to operate on international routes.

(b) and (c): The issue is being addressed in the proposed National Civil Aviation Policy, which is presently under consideration of a Group of Ministers (GoM).

(d) and (e): Do not arise at this stage.